

## Annexure 3

Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited

Date of Commencemnt of CIRP : 30 August 2024

(Version 2: Pursuant to claims received and updated as on 12 February 2025)

## List of Secured Financial Creditor belonging to any class of creditor

Sl No.	Name of creditor	Details of claim received			Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	State Bank of India	16-Sep-24	7,15,67,01,499	7,15,67,01,499	Secured	Yes	-	No	24.29%	-	-	-	-	-
2	Union Bank of India	19-Sep-24	7,03,61,77,750	7,03,61,77,750	Secured	Yes	-	No	23.88%	-	-	-	-	-
3	India Infrastructure Finance Company Limited	18-Sep-24	3,85,92,24,435	3,85,92,24,435	Secured	Yes	-	No	13.10%	-	-	-	-	-
4	Phoenix ARC Pvt Ltd	18-Sep-24	2,18,81,94,955	2,18,81,94,955	Secured	Yes	-	No	7.43%	-	-	-	-	-
5	Canara Bank	19-Sep-24	3,82,00,00,244	3,82,00,00,244	Secured	Yes	-	No	12.97%	-	-	-	-	-
	<b>Total</b>		<b>24,06,02,98,884</b>	<b>24,06,02,98,884</b>		-	-		<b>81.67%</b>	-	-	-	-	-

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, as soon as may be practicable, when he receives additional information warranting such revision.